

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 645/2023

Lalit Kumar Jain Vs State of Uttar Pradesh

IN THE MATTER OF:

Lalit Kumar Jain

.....PETITIONER

VERSUS

State of Uttar Pradesh

.....RESPONDENT

MEMO OF PARTIES

1. Lalit Kumar Jain
Nehru road, near Jain Mandir
Baraut, Baghpat, Mb: 975831263

Petitioner

Vs

1. Member Secretary,
Uttar Pradesh Pollution Control Board (UPPCB)
Building No. TC-12V Vibhuti Khand,
Gomti Nagar Lucknow - 226010 Email: ms@uppcb.in

Respondent 01

2. District Magistrate, Baghpat
Email: dmbag@nic.in

Respondent 02

3. Commissioner, Municipal Corporation, Baraut
Email: nppbaraut2015@gmail.com

Respondent 03